

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-814(PB)/2020

IN THE MATTER OF:

Pee Aar Exim Pvt. Ltd. Applicant/petitioner
v.
Pee Aar Automotive Technologies Pvt. Ltd. Respondent


Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 14.09.2020

ORDER

Hon'ble Actg President is on leave. Accordingly, the matter is adjourned to 23.09.2020.

14.09.2020
Ritu Sharma


(Nirmala Vincent)
Court Officer